Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 101 of 2006

Dated: July 12, 2007

Present:

Hon'ble Mr. Justice Anil Dev Singh, Chairperson Hon'ble Mr. AA.Khan, Technical Member

West Bengal Rolling Mills Association & Ors. - Appellants Versus WBERC & Ors. -Respondents

Counsel for the Appellant(s) : none

Counsel for the Respondent(s) : Mr. Pratik dhar, Mr. C.K. Rai for Resp no. 1

<u>ORDER</u>

An application has been moved under section 120 of The Electricity Act, 2003 for permission to withdraw the appeal. Having regard to the contents of the application, the appeal is allowed to be withdrawn as not pressed.

(A.A. Khan) Technical Member (Anil Dev Singh) Chairperson